

Maharashtra Pollution Control Board, Aurangabad, Sub-Regional Officer of Maharashtra Pollution Control, Aurangabad and further directed to inspect at the site. Accordingly, in compliance of order passed by this Hon'ble Tribunal, the Committee has visited the site on 6-11-2020 and submitted its fact findings report. I say that, the Committee has taken physical inspection of the site and the surrounding area. The Committee has suggested some Short Term Action Plan for its implementation on the part of respondent no. 6. The Committee has reported this Hon'ble Tribunal that, there is no adverse situation as alleged by the petitioner on site. Still some **Short Term Action Plan** and **Long Term Action Plan** were suggested. I say that, the Short Term Action Plan which was suggested by the Committee has been scrupulously and microscopically implemented which is as under:

- i) **The industry should provide RCC platform for composting area with proper leak proof by lining.**

I say and submit that, this suggestion has been **implemented and our bio-compost yard are made as per CPCB/ MoEF guidelines which is, 250 micron HDPE sheet followed by local soil & finally brick-on-edge. We had strictly complied the guidelines of CPCB as suggested by M/s land-mark Consultants, we have filled cement solution in between bricks to stop percolation from yard, if any, for covering 06 Acres covered area of bio-composting area with proper proof by lining has been done. I say & submit that, this has also been done for implementation of the guidelines issued by the Maharashtra Pollution Control Board (MPCB) and Central Pollution Control Board (CPCB) and the same has been reported to the MPCB as well as to the committee**



headed by the **Collector, Aurangabad**. The **copy** of Photograph showing platform for covering the bio-composting area is annexed herewith and marked as **Annexure-"R-1"**.

- ii) **The industry should provide dig trench (cut off trench) with black cotton soil and plastic sheet around the boundary of composting site to avoid the percolation/ lateral capillary movement of liquid.**

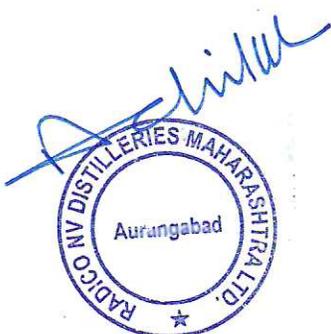
I say and submit that, this suggestion which is a part of Short Term Action Plan has also been implemented. The **copy** of Photograph showing the dig trench (cut off trench) with black cotton soil and plastic sheet around the boundary of bio-composting site to avoid percolation is annexed herewith and marked as **Annexure-"R-2"**.

- iii) **The industry should provide display board at piezo metric hole and to monitored ground water/piezo metric hole and report shall be submitted to Board office regularly.**

I say and submit that, this suggestion which is a part of Short Term Action Plan has been executed and implemented in strict-o-sense. I say that, the Company has displayed the Boards as suggested by the Committee. The **copy** of Photograph showing the Display board at four Piezometric well is annexed herewith and marked as **ANNEXURE 'R-3'**.

- iv) **The industry should strictly comply with the conditions stipulated in Consent to Operate and Environmental Clearance, directions issued by Hon'ble NGT and CPCB/ MPCB from time to time.**

I say & submit that, as per suggestion given by the Committee, we are strictly following and implementing the conditions stipulated in Consent to Operate as given by the Maharashtra Pollution Control Board and we are also reporting time to time to the MPCB. As per



regular practice as suggested by MPCB, we are regularly submitting all the information and suggestion within time accordingly.

- v) **The industry should immediately take measure to remove the issues related with odour/flies within and surrounding the compost plant.**

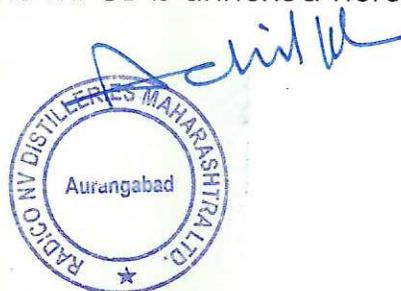
I say and submit that, this suggestion which is part of the Short Term Action Plan has also been implemented. I say that, we are spraying (Glue Trap, Bromodialon 0.005% cake, Bromodialon 0.005% powder, Fifronil 0.03%) at different points of Bio-Compositing site. The **copy** of Photograph showing the regular spraying as suggested by the Committee is annexed herewith and marked as **Annexure-"R-4"**. The **copy** of Photograph showing the Sugar beds for flies at Bio Composting site is annexed herewith and marked as **Annexure-"R-5"**.

- vi) **The industry should regularly monitor the poly sheds, brick-on edge area and HDPE lining area and immediately to be replace if found damaged.**

I say and submit that, this suggestion suggested in Short Term action plan is also implemented. We are regularly submitting the **COPY** of **Analysis report of Piezometric well** as per Annexure- "**R-6**" **collectively**.

- vii) **The industry should maintain record regarding daily receipt of spent wash, compost dispose each day.**

I say and submit that, we are regularly keeping the record and maintaining the account of the spent wash consumption and bio compost disposal. The **copy** of record of spent wash which we are regularly submitting to the MPCB is annexed herewith and marked as **Annexure- "R-7"**.



2. I say and submit that, all the suggestions suggested by the Committee under the Chairmanship of District Collector has been scrupulously and microscopically implemented in strict-o-sense. Hence, this Compliance Report is submitted for which this affidavit is filed before this Hon'ble Tribunal as per the order passed by this Hon'ble Tribunal on 01/09/2021. I say and submit that, so far as Long Term Action Plan is concerned as suggested by the Committee headed by the Collector' Aurangabad, we have submitted on behalf of company to the Hon'ble Collector as well as to the MPCB Board that, Long Term Action Plan is required to be implemented for which two years span is required. It was intimated to the MPCB that, Long Term Action Plan will take time because of installation of huge machines and the said process will be completed after procurement of budget as huge budget is required for which we have sought time for implementation of two years. I say that, Long Term Action Plan will be executed within two years period and accordingly, the same was intimated to the MPCB by the letter dated 20/11/2020. A **copy** of letter dated 20/11/2020 is annexed herewith and marked as **Annexure- "R-8"**.

3. I say and submit that, so far as execution of Long Term Action Plan is concerned, as per suggestion given by the Committee, some opinion of the experts as required to be obtained and the Company is trying to solicit the opinion of experts and as per the expert's opinion which will be received by the company and whatever the suggestions are received from the experts in the field, in accordance to that suggestions of the experts as well suggestions by the committee headed by the Collector, and also considering the updated



technology, the same shall be studied and shall be implemented, for which at-least two year span is required. The Company has already approached the experts in the field and they are studying this fact and as per their suggestions and after comparative study of all report of the experts in this field it will be suitably and conveniently implemented for arresting/protecting the environment, as per the suggestions of the experts in the field.

4. I say and submit that, there is no substance in the allegations made by the petitioner in the petition. It is also noticed by the joint committee headed by the Collector' Aurangabad comprising of MPCB officials, Chief Medical officer and District Agriculture officer that, the allegations made in the petition are far away from truth. The entire allegations made in the petition are tissues of lies. The petition is devoid of any merit, the same is required to be dismissed with cost. I further say and submit that, whatever the terms and conditions imposed in the Consent of Operation by the Maharashtra Pollution Control Board shall be scrupulously followed.

Hence, this Affidavit is submitted as per the Order passed by this Hon'ble Tribunal on 01/09/2021.

DEPONENT

FOR Radico MY Distilleries Maharashtra Ltd.

Ashish Kapoor
Authorized Signatory

(Ashish Kapoor s/o Surendra Kumar Kapoor)

Place : PUNE

Date : 24/09/2021

SUBMITTED BY

Prabhakar K. Joshi
(Prabhakar K. Joshi)
Advocate for Resp.No.6



VERIFICATION

I, Ashish Kapoor s/o Surendra Kumar Kapoor, Age 59 years, Occu. Service as a "Sr. Vice-President" with respondent no. 6 i.e. M/s. Radico (NV) Distilleries Maharashtra Ltd., Office at D-192 to 195, Shendra Five Star Industrial Area, Aurangabad, do hereby state on oath that, the contents of this Short Affidavit as per direction given by this Hon'ble Tribunal from para Nos. 1 to 5 are true and correct to the best of my knowledge as per information gathered from the office record.

Hence, this verified at AURANGABAD on 24th day of Sept-2021.

DEPONENT,

FOR Radico NV Distilleries Maharashtra Ltd.



Authorised Signatory

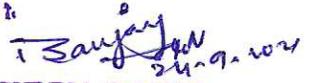
(Ashish Kapoor s/o Surendra Kumar Kapoor)

Identified & explained by

(Prabhakar K. Joshi)
Advocate

AFFIDAVIT

Sworn before me on the 24th Sept 2021
by Shri Ashish Surendra Kumar Kapoor
Age 59 - 00 Service
No. Shendra MDC - Aurangabad
who has been identified by Shri P. K. Joshi
personally known to me whose signature here is
he appended


24-9-2021

SANJAY SATESH PATEL
ADVOCATE

NOTARY

(Govt. of India)
Supari Hanuman Road,
Aurangabad (M.S.)
Regd. No. 7907 / 2010

24 SEP 2021

NOTED AND REGISTERED

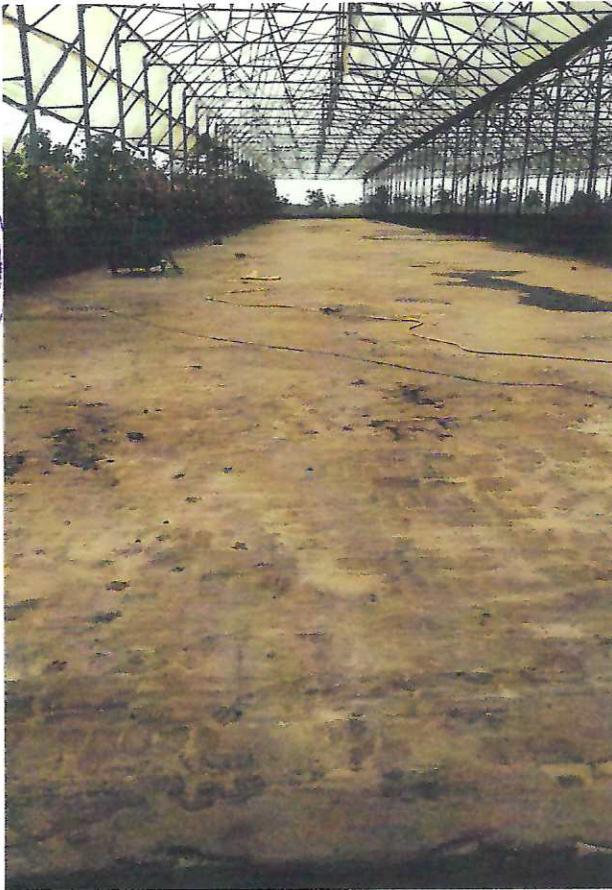
Serial Number 1122/2021

Dated 24-9-2021



Annexure- "R-1"

1. Photograph showing RCC Platform (5 Acres/Covered yard)for BIO Composting Area with proper leak proof by lining.



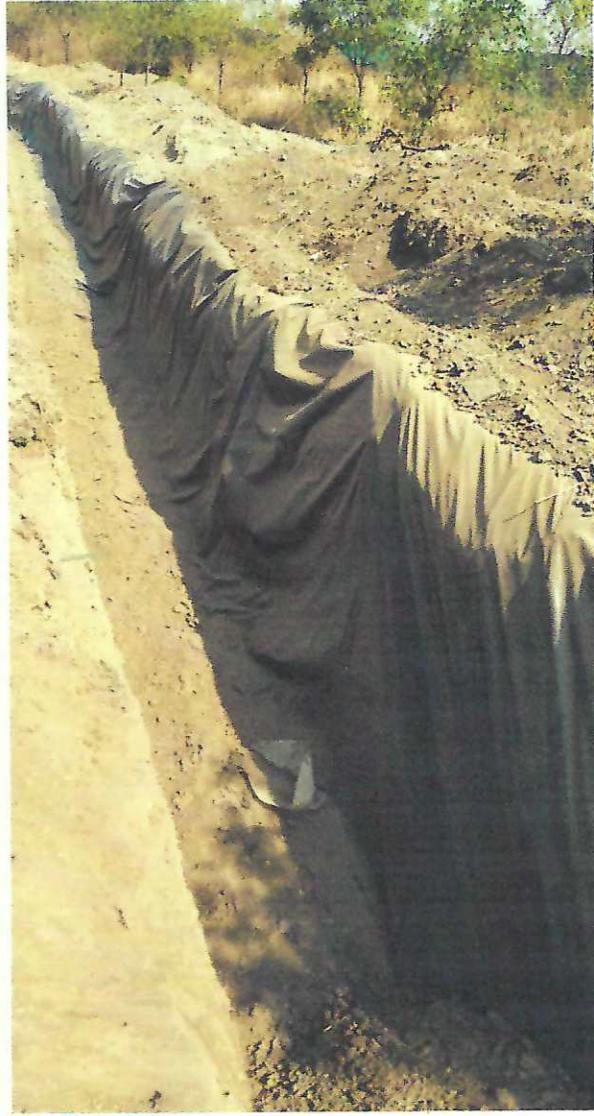
[Handwritten Signature]
RADIO MV DISTILLERIES MAHARASHTRA LTD.
Aurangabad

ARVIND
Y PATEL
No. 7907
Aurangabad Dist.
D. 10/02/25

10

Annexure- "R-2"

2. Photographs showing Dig trench with black cotton soil and plastic sheet around the boundry of bio compost site to avoid percolation

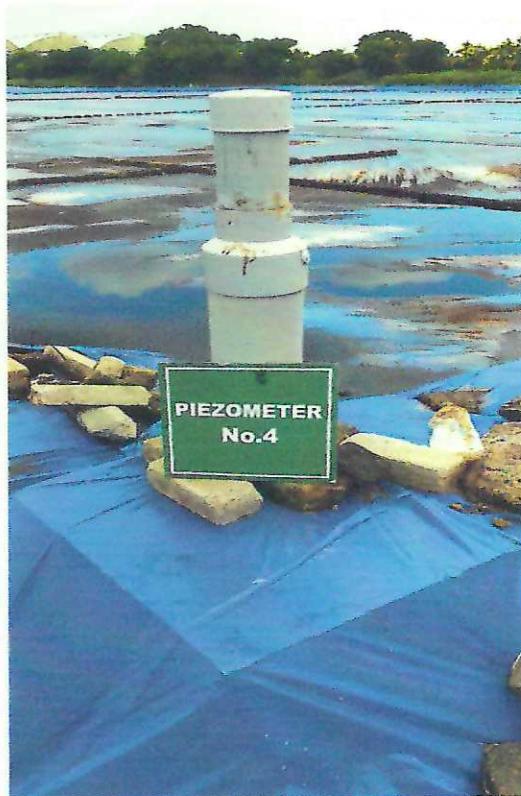
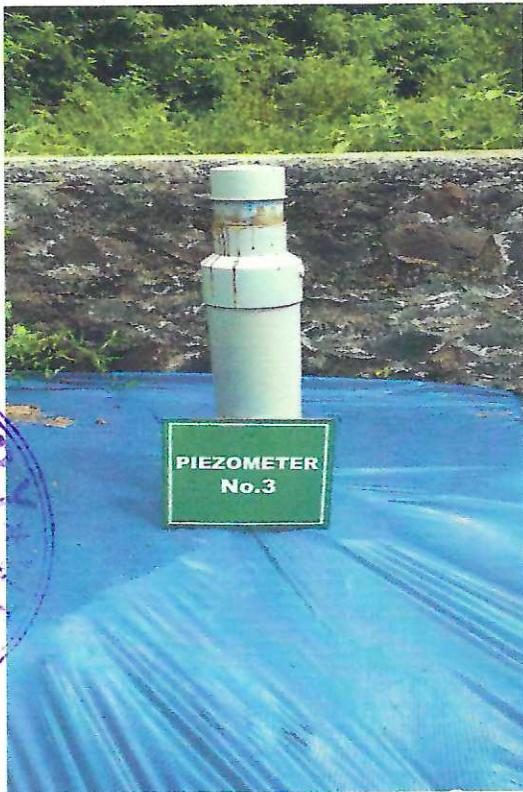
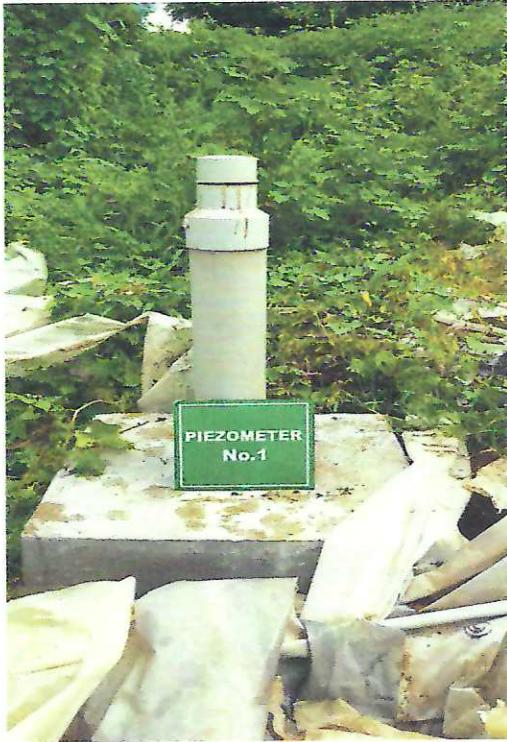


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PATEL
0.7907
ad Dist.
25
INDIA

Ashish W
RADIO NV DISTILLERIES MAHARASHTRA LTD.
Aurangabad

Annexure- "R-3"

3. Photographs showing Display board at four Piezometric wells



[Handwritten Signature]
Aurangabad
RADICO NV DISTILLERIES MAHARASHTRA LTD.

AR
PATEL
7907
Dist.
M

Annexure- "R-4"

4. Spraying (Glue Trap, Bromodialon 0.005% cake, Bromodialon 0.005% powder, Fifronil 0.03%) photo at different point of Bio Composting site



TAR
 JAY PATEL
 No. 7907
 gabad Dist
 P.D.
 2025

Ashil M
 RADICONS DISTILLERIES MAHARASHTRA LTD.
 Aurangabad

13

Annexure- "R-5"

5. Sugar beds for flies at Bio Composting site



Handwritten signature in blue ink, partially obscured by a stamp.

Handwritten signature in blue ink above a circular stamp.

RADCO NV DISTILLERIES MAHARASHTRA LTD.
Aurangabad

14.

Annexure- "R-6" (Colly)

6. We have regularly monitored the polished and brick on edge area and HDPE Lining area to check the trenches around the compost area for any leakages/leachate. We check regularly piezometric well samples analysis also last month report 4 copies analysis report of Piezometer 1 to 4 attached with this annexure – "R-6" collectively





TEST REPORT				06/09/2021
Sample / Report No.		01/TH/E/9/21/0009		
ULR Number		TC828421000043683F		
Name of Customer		Radico Nv Distilleries Maharashtra Limited		
Address of Customer		Gat No. 12, Vill. Takli Mali, Tal& Dist Aurangabad		
Order / Reference		Work order no -RNVDM/20-21/ETP/2022 dated 18.02.2021		
Sample declaration as provided by customer :				
Sample Name		Water Sample - Pizometer -I		
Sample Drawn by		Envirocare on 30/08/2021	Sample Received On	31/08/2021
Start of Analysis		01/09/2021	End of Analysis	04/09/2021
Sample Container		Plastic Can	Sample Quantity	1000 ml
Sampling Procedure		As Per IS 3025 Part 1		
Parameters	Results	Units	Method	
General Parameters				
pH	7.86	--	APHA 4500H+ B	
Total Suspended Solids (TSS)	6	mg/L	APHA 2540 D	
Biochemical Oxygen Demand, BOD(27°C, 3 days)	3	mg/L	IS 3025(Part 44):1993,RA 2019	
Chemical Oxygen Demand (COD)	10	mg/L	APHA 5220 B	
Chloride as Cl	24	mg/L	APHA 4500Cl- B	
Specific Parameters				
Total Dissolved Solids (TDS)	262	mg/L	APHA 2540 C	
Oil & Grease	<1.0	mg/L	IS 3025(Part 39):1991,RA 2019	
-----End of Test Report-----				
		 Ms. Megha Borkar Lab Manager		

This report can not be reproduced in parts. The results relate to sample tested.





envirocare labs® pvt. ltd.
Analysis and Beyond...

Enviro House,
A7-A8, MIDC, Wagle Industrial Estate,
Main Road, Thane - 400604, India
Telefax : +91 22 2583 8288 - 89
CIN: U99999MH1988PTC045938

www.envirocare.co.in
info@envirocare.co.in

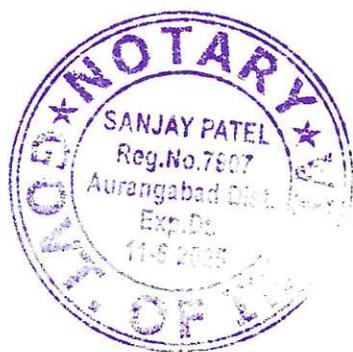
TEST REPORT				06/09/2021
Sample / Report No.	01/TH/E/9/21/0010			
ULR Number	TC828421000043684F			
Name of Customer	Radico Nv Distilleries Maharashtra Limited			
Address of Customer	Gat No. 12, Vill. Takli Mali, Tal& Dist Aurangabad			
Order / Reference	Work order no -RNVDML/20-21/ETP/2022 dated 18.02.2021			
Sample declaration as provided by customer :				
Sample Name	Water Sample - Pizometer -II			
Sample Drawn by	Envirocare on 30/08/2021	Sample Received On	31/08/2021	
Start of Analysis	01/09/2021	End of Analysis	04/09/2021	
Sample Container	Plastic Can	Sample Quantity	1000 ml	
Sampling Procedure	As Per IS 3025 Part 1			
Parameters	Results	Units	Method	
General Parameters				
pH	7.81	--	APHA 4500H ⁺ B	
Total Suspended Solids (TSS)	8	mg/L	APHA 2540 D	
Biochemical Oxygen Demand, BOD(27°C, 3 days)	8	mg/L	IS 3025(Part 44):1993,RA 2019	
Chemical Oxygen Demand (COD)	30	mg/L	APHA 5220 B	
Chloride as Cl ⁻	39	mg/L	APHA 4500Cl ⁻ B	
Specific Parameters				
Total Dissolved Solids (TDS)	271	mg/L	APHA 2540 C	
Oil & Grease	<1.0	mg/L	IS 3025(Part 39):1991,RA 2019	
-----End of Test Report-----				
 Ms.Megha Borkar Lab Manager				

This report can not be reproduced in parts. The results relate to sample tested.

Page 1 of 1



TC-8284





TEST REPORT

06/09/2021

Sample / Report No.	01/TH/E/9/21/0011
ULR Number	TC828421000043685F
Name of Customer	Radico Nv Distilleries Maharashtra Limited
Address of Customer	Gat No. 12, Vill. Takli Mali, Tal & Dist Aurangabad
Order / Reference	Work order no -RNVDM/20-21/ETP/2022 dated 18.02.2021

Sample declaration as provided by customer :

Sample Name	Water Sample - Pizometer -III		
Sample Drawn by	Envirocare on 30/08/2021	Sample Received On	31/08/2021
Start of Analysis	01/09/2021	End of Analysis	04/09/2021
Sample Container	Plastic Can	Sample Quantity	1000 ml
Sampling Procedure	As Per IS 3025 Part 1		

Parameters	Results	Units	Method
General Parameters			
pH	7.69	--	APHA 4500H ⁺ B
Total Suspended Solids (TSS)	7	mg/L	APHA 2540 D
Biochemical Oxygen Demand, BOD(27°C, 3 days)	5	mg/L	IS 3025(Part 44):1993,RA 2019
Chemical Oxygen Demand (COD)	20	mg/L	APHA 5220 B
Chloride as Cl	34	mg/L	APHA 4500Cl ⁻ B
Specific Parameters			
Total Dissolved Solids (TDS)	264	mg/L	APHA 2540 C
Oil & Grease	<1.0	mg/L	IS 3025(Part 39):1991,RA 2019

-----End of Test Report-----


Ms. Megha Borkar
Lab Manager

This report can not be reproduced in parts. The results relate to sample tested.





TEST REPORT

06/09/2021

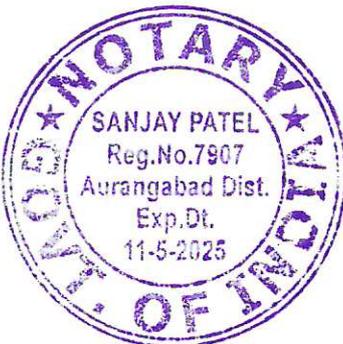
Sample / Report No.	01/TH/E/9/21/0008		
ULR Number	TC828421000043682F		
Name of Customer	Radico Nv Distilleries Maharashtra Limited		
Address of Customer	Plot No. 12, Vill. Takli Mali, Tal& Dist Aurangabad		
Order / Reference	Work order no -RNVDML/20-21/ETP/2022 dated 18.02.2021		
Sample declaration as provided by customer :			
Sample Name	Water Sample - Pizometer -IV		
Sample Drawn by	Envirocare on 30/08/2021	Sample Received On	31/08/2021
Start of Analysis	01/09/2021	End of Analysis	04/09/2021
Sample Container	Plastic Can	Sample Quantity	1000 ml
Sampling Procedure	As Per IS 3025 Part 1		
Parameters	Results	Units	Method
General Parameters			
pH	7.71	--	APHA 4500H ⁺ B
Total Suspended Solids (TSS)	8	mg/L	APHA 2540 D
Biochemical Oxygen Demand, BOD(27°C, 3 days)	7	mg/L	IS 3025(Part 44):1993,RA 2019
Chemical Oxygen Demand (COD)	20	mg/L	APHA 5220 B
Chloride as Cl	24	mg/L	APHA 4500Cl ⁻ B
Specific Parameters			
Total Dissolved Solids (TDS)	262	mg/L	APHA 2540 C
Oil & Grease	<1.0	mg/L	IS 3025(Part 39):1991,RA 2019

-----End of Test Report-----


Ms. Megha Borkar
Lab Manager

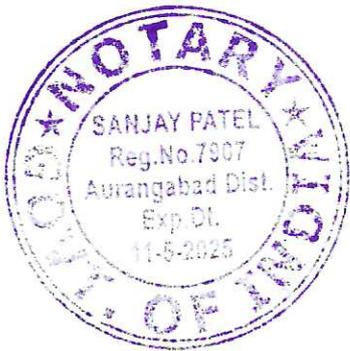
This report can not be reproduced in parts. The results relate to sample tested.

Page 1 of 1



Annexure- "R-7"**7. Record of Spent wash consumption & bio-compost disposal**

Alcohol production , spent wash generation after MEE & Consumption							
Month	Alcohol production in K.L.	Spent wash generation after MEE (M3)	Effluent transfer to Takli site	Spent wash consumption (M3)		Compost Disposal	
				RNV site	Takli site	RNV site	Takli site
Nov-20	3110.2	4087.4	2421.7	4938	2121	307.91	188
Dec-20	4152	4574.0	2428.0	6746	3128	1867	938
Jan-21	4109	5045.0	2503.3	5571	2503	2152	1249
Feb-21	3773	4055.0	2347.5	2243	2347	1567.25	190
Mar-21	3963.99	5002.0	2528.6	2562	2538	2562.65	1826
Apr-21	3831.34	5283.6	2539.5	3160	2340	5584.23	1952
May-21	3508.56	4900.0	2534.6	3100	2300	5876.44	1231
Jun-21	3896.7	4978.0	2439.5	2658	2820	820.85	514
Jul-21	2412.24	2962.0	1399.0	1350	2180	289.56	70
Aug-21	3825	3852.59	1200.0	1000	1430	215.54	150.53





Annexure - 'R-8' (w/14)

RNVDML/ETP/ 1105

To,

Date 20/11/2020

Sub Regional Officer,

MPCB

Aurangabad

Sub: Short term and Long term Proposals to adopt advance technology

Ref: Our letter dated 10/11/2020

Dear Sir,

As advice by you, as a precautionary measures, we have started proactive action to prevent percolation, (if any,) from our bio compost yard at Takali- Mali site, details are as under:-

Short Term Action Plan

- 1- It was observed some flies near bio compost yard. We have appointed M/S National Bulk Handling Corporation Ltd to control the flies and on daily basis spraying started & Sugar beds are also kept at different points and now there are no flies at our site.
- 2- M/S Landmark Consultancy was appointed to suggest the measures to prevent percolation if any. A detailed report is attached.
 - I) We have already dig a trench of 1.5 meter X 3 meter deep along our bio compost yard and filling with black cotton soil will start soon to stop percolations if it is there. (Photos are attached).
 - II) Our bio compost yards are made as per CPCB/MoEF guide lines, which is, 250 micron HDPE sheet followed by local soil and finally brick-on-edge. We had strictly complied the guidelines of CPCB. As suggested by M/S Landmark we are planning to fill cement solution in between bricks to stop percolation from yard, if any. (This work will complete in two months' time)

Long Term Proposal Action Plan

- 1- Our company is already in process to adopt the Incineration Technology. We have visited 3-4 factories where this technology is adopted. Now we are in process to call quotations from manufacturer and suppliers. We hope that after making detail study we will be able to place order very soon. The plant can be commissioned after 24 months of placing the order.



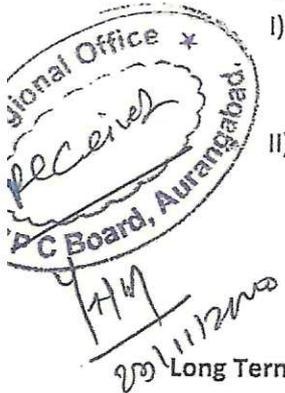
Radico NV Distilleries Maharashtra Ltd.

(Formerly : Shetkari Baliraja Sugars Ltd.)

Works & Regd. Office : D-192 to D-195, MIDC Shendra Five Star Industrial Area, Aurangabad - 431154.

Tel.: (0240) 2622048, Fax : (0240) 2622080.

GIN No. U15429MH2000PLG103208





Regarding the contaminated well - we have contacted the farmer and he has told us that he has dumped cow dung manure and other manure near his well. Due to sudden rain the manure leachate has gone inside his well. He was aware of this, so he has not told us and also not complaint this in any office. He has requested to help us to clean his well. We have removed lot of water from this well and now water has started coming from fresh source and the water is clear. The Xerox copy of the letter given by this farmer to MPCB is attached herewith.

We request your good-self to arrange visit to collect the samples from this well.

Thanking you

With best regards

For Radico NV Distilleries Maharashtra Ltd

(Handwritten Signature)
(Authorised Signatory)

CC - 1- The Hon'ble Collector

2- Regional Officer, MPCB Aurangabad.



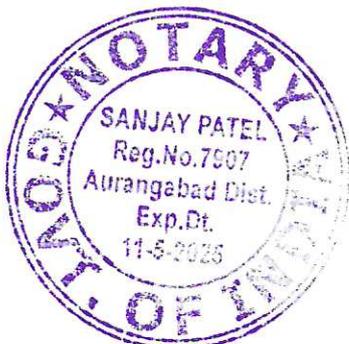
Radico NV Distilleries Maharashtra Ltd.

(Formerly : Shetkari Baliraja Sugars Ltd.)

Works & Regd. Office : D-192 to D-195, MIDC Shendra Five Star Industrial Area, Aurangabad - 431154.

Tel.: (0240) 2622048, Fax : (0240) 2622050.

CIN No. U15429MH2000PLC193205





RNVDML/ETP/1105

To,
Sub Regional Officer,
MPCB
Aurangabad

Date 20/11/2020

Sub: Short term and Long term Proposals to adopt advance technology

Ref: Our letter dated 10/11/2020

Dear Sir,

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 - I) We have already dig a trench of 1.5 meter X 3 meter deep along our bio compost yard and filling with black cotton soil will start soon to stop percolations if it is there. (Photos are attached).
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आवक 23/11/2020
लिपिक
जिल्हाधिकारी कार्यालय

Radico NV Distilleries Maharashtra Ltd.
(Formerly : Shetkari Baliraja Sugars Ltd.)



Works & Regd. Office : D-192 to D-195, MIDC Shendra Five Star Industrial Area, Aurangabad - 431154.
Tel.: (0240) 2622048, Fax : (0240) 2622050.
CIN No. U15429MH2000PLG183208





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Thanking you

With best regards

For Radico NV Distilleries Maharashtra Ltd

(Handwritten Signature)
(Authorised Signatory)

CC - 1- The Hon'ble Collector

2- Regional Officer, MPCB Aurangabad.



Radico NV Distilleries Maharashtra Ltd.

(Formerly : Shetkari Baliraja Sugars Ltd.)

Works & Regd. Office : D-192 to D-195, MIDC Shendra Five Star Industrial Area, Aurangabad - 431154.

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